

**THE GAUHATI HIGH COURT**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 25**  
Dated Guwahati, the 31<sup>st</sup> May, 2018

Pursuant to judgment dated 01-05-2018 passed by the Hon'ble Supreme Court of India in WP(C) No. 76/2018, Hon'ble the Chief Justice has been pleased to constitute a Committee to regulate and monitor the progress of trials under the POCSO Act, in the following manner:

NAME OF THE COMMITTEE	HON'BLE JUDGES	SECRETARY
Committee to regulate and monitor the progress of trials under the POCSO Act	Hon'ble Mr. Justice Ujjal Bhuyan Hon'ble Mr. Justice Manojit Bhuyan Hon'ble Mrs. Justice Rumi Kumari Phukan	Registrar (Judicial)

By Order,  
Sd/- R. Phukan,  
**REGISTRAR GENERAL**

Memo No. HC. III - 23/2013/PT/ 555 /G Dated: 31<sup>st</sup> May, 2018  
Copy to:

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The Registrar ( ), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. He/she is requested to circulate the Order amongst the Judicial Officers of his/her respective State.
4. The Joint Registrar ( ), Gauhati High Court, Guwahati.
5. The Deputy Registrar ( ), Gauhati High Court, Guwahati.
6. The Asstt. Registrar ( ), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr./ Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Systems Analyst, Computer Section, Gauhati High Court, Guwahati.  
*He is requested to upload this Order in the website of Gauhati High Court.*
9. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
01-06-18  
**REGISTRAR GENERAL**